

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 206
IB-67(ND)/2023

IN THE MATTER OF:

Valuefirst Digital Media Pvt.Ltd.

.....APPLICANT/PETITIONER

Vs.

Valuemobi Media Pvt.Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 09.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Vasundhara Chauhan, Adv. Abhishek Vikram.

For the Respondent : Adv. Manjeet Kumar Jha, Adv. Ranjeet Kr. Jha.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **01.06.2023**.

Sd/-
(Court Officer)